

**HIGH COURT FOR THE STATE OF TELANGANA: : HYDERABAD**

**ERRATA TO THE NOTIFICATION NO.3/2022-RC, DATED 14-11-2022**

**REF:**Notification No.3/2022-RC issued on 14.11.2022 by the High Court for the State of Telangana, declaring the hall ticket numbers of the candidates qualified in the computer based examination to appear for skill test (Typing test) for direct recruitment to the posts of **Typist** under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018.

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It is to inform that, in the notification cited, the hall ticket numbers of two(02) candidates shown at table No.12 in the Unit of the Principal Special Judge for CBI Cases, Hyderabad, are wrongly mentioned due to typographical mistake, as shown below:

Sl.No.	Wrongly mentioned hall ticket numbers	Correct hall ticket numbers
1.	2203320978	<b>220332098</b>
2.	2203320989	<b>220332099</b>

Therefore, the correct hall ticket numbers be read as **220332098** and **220332099** instead of 2203320978 and 2203320989 respectively, mentioned at table No.12 in the Unit of the Principal Special Judge for CBI Cases, Hyderabad.

Date: ~~18~~ 11-11-2022,  
Place: Hyderabad.

  
REGISTRAR (RECRUITMENT)